given in the Statement which indicate that there were less cases of lock outs in comparison to strikes.

Statement

Number of Strikes/Lockout from 2008 to 2011

2008*	Strikes	240
	Lockout	181
2009*	Strikes	205
	Lockout	187
2010*	Strikes	262
	Lockout	165
2011*	Strikes	84
	Lockout	25

^{*}Provisional figures.

Implementation of BPL families treated under RSBY

272. MS. MABEL REBELLO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise and year-wise number of persons treated under Rashtriya Swasthya Bima Yojana from its inception, till date;
 - (b) whether the scheme has covered all the BPL families upto now;
 - (c) if not, the reasons therefor; and
- (d) by when it will cover all BPL families and also render RSBY benefits to all of them?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) A Statement showing State-wise and year-wise number of persons treated under Rashtriya Swasthya Bima Yojana (RSBY) since its inception is given in Statement (See below).

(b) to (d) As per BPL survey, 2002, there are about 6 crore estimated BPL families (a unit of five) in unorganised sector. The experience shows that only about 60% of BPL families become available for enrolment. As such about 3.6 crore BPL families are to be covered under the scheme. It is the endeavour the Government to cover all such families by 2012-13.

Statement
Statement showing State-wise and year-wise number of persons treated under Rashtriya Swasthya Bima Yojana from its inception till date

SI. No.	Name of State	No. of hospitalisation cases			
		2008-2009	2009-2010	2010-2011	2011-2012 as on 18.11.2011
1	2	3	4	5	6
1.	Arunachal Pradesh	0	0	0	7
2.	Assam	0	0	7224	10250
3.	Bihar	69	37060	98570	149467
4.	Chhattisgarh	0	2418	41819	87808
5.	Delhi	3703	9519	26749	11690
6.	Goa	0	7	0	0
7.	Gujarat	3286	68392	50402	50017
8.	Haryana	3220	57129	40395	32022
9.	Himachal Pradesh	9	1938	19774	19543
10.	Jammu and Kashmir	0	0	0	0
11.	Jharkhand	305	15599	35061	19294
12.	Karnataka	0	0	1999	97
13.	Kerala	149	133618	380422	369767
14.	Maharashtra	4	31648	30887	46140
15.	Manipur	0	0	17	1530
16.	Meghalaya	0	8	366	1189
17.	Mizoram	0	0	0	965
18.	Nagaland	0	1765	454	827
19.	Orissa	0	46	3792	7217
20.	Punjab	161	3896	8317	7331
21.	Rajasthan	664	0	0	0

1	2	3	4	5	6
22.	Sikkim	0	0	0	0
23.	Tamil Nadu	0	3721	1475	0
24.	Tripura	0	899	30440	19398
25.	Uttar Pradesh	831	79292	360144	130368
26.	Uttarakhand	0	875	3522	13938
27.	West Bengal	140	9634	33054	91070
28.	Chandigarh	0	17	22	110
	TOTAL:	12541	457481	1175456	1069494

Cess for labour welfare schemes levied on construction companies in NCT

- 273. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether 1 per cent cess for labour welfare scheme levied on construction companies in National Capital Territory is being received regularly;
 - (b) if so, the total amount thus received during years, 2008, 2009 and 2010;
- (c) whether such cess paying companies were consulted while launching labour welfare schemes; and
- (d) whether it is a fact that Delhi Metro Rail Corporation is demanding back the unspent portion of their contribution of Rs. 126 crores for introducing their own labour-oriented schemes?
- THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Yes, Sir.
 - (b) The total amount of cess collected during the last 3 years is as under:—

Year	Amount of cess collected	
2008	Rs. 103 crore	
2009	Rs. 147 crore	
2010	Rs. 510 crore	
TOTAL:	Rs.760 crore	